IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP No. 1221/2016

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J.K. Lakshmi Cement Ltd.

.....Petitioner

Pan Realtors Pvt. Ltd.

.....Respondent

SECTION: Under Section 433, 434 & 439 of the Companies Act

Order delivered on 07.12.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

R. VARADHARAJAN Hon'ble Member (Judicial)

For the Applicant / Petitioner: Mr. Amit P. Deshpande, Mr. Pawan Dutt, Advs.

For the Respondent

: Mr. Kailash Chandra, Mr. Sanjeev Arora, Advs.

Order

Learned Counsel for the petitioner seeks and is granted one last opportunity to file rejoinder within a week with a copy in advance to the Counsel opposite. If rejoinder is not filed, the matter shall be taken for arguments.

List for arguments on 21st December, 2017.

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

> R. VARADHARAJAN Member (Judicial)

07.12.2017 V.Sethi